

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH  
CAMP AT NAGPUR  
O.A.1327/95

TUESDAY the 12th day of MARCH 1996

CORAM: HON'BLE SHRI B.S.HEGDE, MEMBER(J)  
HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

Suresh Nagoji Kapse  
Plot No.12, P.O.Laxminagar,  
Adivasi Colony, Bhamti,  
Nagpur - 440 022.  
(By advocate Shri B.Lahiri) .. Applicant

-versus-

1. The General Manager,  
Ordnance Factory, Ambajhari,  
Nagpur - 440 021.
2. The Interview Board for  
selection of Data Engry  
Operator,  
Ordnance Factory Ambajhari,  
Nagpur - 440 021.
3. Shri B.S.Kapse,  
Lower Division Clerk,  
P & P(C) Section,  
Ordnance Factory Ambajhari,  
Nagpur - 440 021.

(By counsel Shri M.G.Bhangade) .. Respondents

O R D E R

(Per B.S.Hegde, Member(J))

Heard Mr.B.Lahiri for the applicant  
and Mr.M.G.Bhangade for the respondents. Pleadings  
are completed. The applicant is challenging the  
order dt. 2.9.1995 passed by the respondents stating  
that with reference to the representation made by  
the applicant on 19-8-1995 the test has been done  
properly and after consideration of applicant's  
representation no basis has been found.

*BR*

..2/-

2. The respondents have filed their reply stating that for speed test the candidates for the post of Data Entry Operator were given 10 minutes time and 50 records to enter. Those who had made less than six entries of record and more than 5% wrong entries were declared as failed. The applicant in the speed test had entered 11 records but had made 10 wrong entries. As such he was declared failed in speed test by the interview board.

3. In the circumstance we do not find any merit in the O.A. the same is dismissed.

AKR

(M.R.KOLHATKAR)  
Member(A)

B.S.Hegde

(B.S.HEGDE)  
Member(J)

M

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

REVIEW PETITION NO.:5/96 IN O.A. NO.:1327/95.

Dated, this 28/11, the \_\_\_\_\_ day of August, 1996.

CORAM : HON'BLE SHRI B. S. HEGDE, MEMBER (J).

HON'BLE SHRI M. R. KOLHATKAR, MEMBER (A).

Suresh Nagoji Kapse ... Applicant

VERSUS

Union Of India & Others ... Respondents.

Tribunal's order by Circulation :

In this review petition the applicant is seeking review of the judgement dated 12.03.1996. The O.A. was disposed of on the ground that the applicant had not passed the selection test for the post of "Data Entry Operator" but the contention of the applicant was that he passed the test, which is found to be incorrect on perusal of the records. In this R.P. he states that there is an error apparent on the fact of the record, etc. In this R.P. also he has raised the same ground as in the O.A., therefore, he cannot reargue the case once again on the same ground as in the O.A. The applicant has not made out any case for review of the judgement. The judgement was delivered on the basis of records and it is found that he did not pass the test and thereby he was not qualified.

*BS*

: 2 :

2. In the result, we do not see any merit  
in the R.P. and accordingly the same is dismissed.

M. R. Kolhatkar  
(M. R. KOLHATKAR)  
MEMBER (A).

B. S. Hegde  
(B. S. HEGDE)  
MEMBER (J).

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*28/8/96*  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 4/9/96

*10/9/96*